

**RAJASTHAN HIGH COURT, JDOHPUR**

**ORDER**

No. Estt. ( RJS )/74/2008

Date: 11th Aug., 2008

SHRI SATISH KUMAR SHARMA, RHJS, presently posted as Additional District & Sessions Judge No. 1, Ajmer, who has been appointed as Judge, Motor Accident Claims Tribunal, Ajmer vide Govt. Order No. F.19(20)Judl./98 dated 11.08.2008, is hereby relieved with immediate effect to join his new assignment.

Note :- The officer is directed to hand over charge in accordance with order No.24/P.I. dated 23.11.1998

**BY ORDER**

**REGISTRAR (ADMN.)**